

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 1161/2016

IN THE MATTER OF:

Gac Logistics Pvt. Ltd.

.....Petitioner

v.

Al Nafees Frozen Foods Exports Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 433(e) & 434

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) :

For the Respondent(s) : Mr. Harsh Khanna & Mr. Vivek Jain, Advocates

ORDER

For order, see (IB)-267(PB)/2017.

—Sd—

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

—Sd—

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

12.09.2017

VINEET